

Postpaid customers choose their plans after considerable introspection and consequently they are aware about the costs associated with their tariff plans (**Plans are committed by TSP's themselves based on prevailing market conditions and has got approval from TRAI**) and should be allowed to continue on their plans as long they feel comfortable. The provisions of the 43rd amendment to TTO should be modified accordingly, canceling the 'six months stipulation' making all postpaid plans available to customer as is it is initially offered for a reasonable period of time either **lifetime or at-least 60-70 months**

Date - 20/04/2017

**Warm regards,
Aishwarya**